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Date: 24/08/2025

Ashwini W/O. Vijayakanta Vs State Of Karnataka & Ors

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 30, 2025

Hon'ble Judges: M. Nagaprasanna, J

Bench: Single Bench

Advocate: Girish B. Baladare, Jagadeesha B. N

Final Decision: Disposed Of

Judgement

M. Nagaprasanna, J

1. Learned counsel appearing for the petitioner after arguing the matter at length would seek leave of this Court to avail the remedy of filing discharge

before the concerned Court.

2. For the aforesaid observation, the petition stands disposed.

All contentions remain open.